

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066
(SM APPEAL BRANCH)

Dated:-24/05/2017

NOTICE

All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 25/05/2017 stand adjourned and the next date of hearing will be notified in due course along with the adjournment notice.

By order


(Technical Officer)
SM BRANCH

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. Registrar/ Dy.Registrars/AssistantRegistrars/Technical Officer
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(Technical Officer)
(SM) BRANCH